

In the National Company Law Tribunal, Jaipur

IA No.14/JPR/2018

12 (ND) /2016

TA No. 34/2018

UNDER SECTION 397/398 OF IBC

In the matter of:

Mr. Gajendra Singh Panwar & Anr. Applicant/Petitioners

VS.

M/s. Girivar Hotel & Resort Pvt. Ltd.Respondent

Order delivered on 06.09.2018

Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : Siddharth Bapna, Adv.

For Respondent(s) : D.K. Bhalla, Saloni Nagaria, Adv.

ORDER

Learned counsel for the parties are present, pending the final hearing an application has been moved and learned counsel for the petitioner represents that a copy of the same has been also served upon the learned counsel for the respondent. All the applications which are pending will be considered by this Tribunal, at the time of hearing the matter finally and for this purpose, the date is fixed on 14.09.2018. No further adjournments will be granted.

SD

**(R. Varadharajan)
Member (Judicial)**